

CITY CIVIL AND SESSION COURT MUMBAI
In The Court Of:HHJ. SHRI. S. U. WADGAONKAR
COURT 47 ADDL SESSIONS JUDGE
Criminal Cases Listed on 25-09-2020

Sr No	Cases	Party Name	Advocate Name
EVIDENCE PART HEARD			
1)	SPL CASE CBI/100100/2012	The State CBI EOW Versus Roshal Electrical company pvt.ltd. and 4 other	
2)	SPL CASE CBI/100104/2014	The State of Mahara shtra Versus Chandan Lunawat and others	